

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No.1017 of 2020

IN THE MATTER OF:

Mr. Abhinandan Jain

...Appellant

Vs.

M/s. Tanaya Enterprises Pvt. Ltd.

...Respondent

Present:

For Appellant:

**Shri Sudhir K. Makkar, Sr. Advocate
Shri Anil K Saxena, Shri Nipun Malhotra,
Shri Shalabh Singhal, Advocates**

For Respondent:

**Shri Anant A.Pavgi, Shri Abhishek Anand,
Advocates for R-1**

ORDER

(Through Virtual Mode)

24.02.2021: Heard the Learned Counsel for the Appellant.

Learned Counsel for the Respondent to reply on the next date.

In the meanwhile, Learned Counsel for the parties are directed to file the 'Relevant Judgements' before the next date.

List this matter on **9th March, 2021** for '**Hearing**'.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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